Total Amount Sanctioned Under Swachh Bharat Mission

81. SH. BHARAT BHUSHAN BATRA, M.L.A.: Will the Urban Local Bodies Minister be pleased to state the total extent of amount sanctioned by the Central Government to Municipal Corporation of Karnal, Rohtak, Gurugram, Faridabad, Panipat and Panchkula under the Swachh Bharat Mission and Swachh Haryana Mission from 1st January, 2016 to 31st December, 2019 together with the details thereof?

ANIL VIJ, URBAN LOCAL BODIES MINISTER

Sir,

The details of amount sanctioned by the Central Government to Municipal Corporation Karnal, Rohtak, Gurugram, Faridabad, Panipat and Panchkula under the Swachh Bharat Mission from 1st January, 2016 to 31st December, 2019 is as under:-

(Rs.in Lakh)

Sr. No	Name of Municipality	IHHL	IEC & Public Awareness	SWM	Community / Public Toilets	Total
1	Karnal	223.23	101.91	232.42	156.80	714.36
2	Rohtak	226.82	0.91	217.19	47.25	492.17
3	Gurugram	425.32	5.39	469.70	0.00	900.41
4	Faridabad	1998.92	36.87	706.23	552.50	3294.52

5	Panipat	580.32	5.16	353.53	39.12	978.13
6	Panchkula	630.00	7.37	166.80	13.04	817.21